## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 06(ND)16

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: Sh. Mukesh Thareja V/s. M/s. Thareja Metal Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

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S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s)

Mr. Vineet Bhagat, Advocate

Mr. Shreshth Nanda, Advocate

For the Respondent (s):

Mr. Shyam Murjani, Advocate

Mr. Sidharth Joshi, Advocate

## ORDER

No time left.

Re-notify this case on 22<sup>nd</sup> December, 2017.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra) Member (J)